

(74)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/103/2017
NAME OF THE APPLICANT : INDU REMEDIES PVT LTD
UNDER SECTION : 559

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. S. DASARATHAN

Counsel for Petitioner

2. K. N. ANANDAN

AR for



ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed to withdraw the petition with the liberty to file afresh. Therefore, the petition is **dismissed as withdrawn** with the liberty to file afresh.

-Sd-

MEMBER (TECHNICAL)
ghk

-Sd-

MEMBER (JUDICIAL)